

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 608
IB-1788/PB/2018

IN THE MATTER OF:

Mrs. Sarika Somvanshi and Ors.

...PETITIONER

Vs.

M/s. R. S. Stones Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IB Code, 2016

Order delivered on 13.03.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

**:Ms. Zinnea Mehta, Ms. Priya
Gupta Advocates**

For the Home Buyers

**:Adv. Govind Bhardwaj for
Homebuyers (R-2) in IA No.
43/2023**

For the Respondent/Corporate Debtor

**:Mr. Aditya Vashisth Adv. and Ms.
Kanicka Mittal, Adv for
Respondent No. 1 – RP, Mr.
Deepak Kumar Agarwal, RP**

ORDER

IA/43/2023

List this matter to tomorrow. List on **14.03.2023**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. Mentioned Matter
IB-1788/(PB)/2018

IN THE MATTER OF:
Sarika Somvanshi & Ors.

...APPLICANT

Vs.

R S Stones Pvt. Ltd.

...RESPONDENT

Section
U/s 7 of IB Code, 2016

Order delivered on 10.03.2023
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant
For the Resolution Professional

:Ms. Zinnea Mehta, Adv.
:Adv Kanicka Miittal For RP Mr.
Deepak Kumar Aggarwal in person

For the Respondent

:

ORDER

IA/43/2023

This matter was taken upon mentioning by Ms. Zinnea Mehta, Ld. Counsel appeared for the Petitioner. The Petitioner is directed to inform all the Respondents/their Counsels about the preponement of the hearing. Mr. Deepak Kumar Agarwal, RP in person is also present. List the matter on **13.03.2023**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)